

STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY (WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF May 2016										
Sl. No.	Nature	Opening balance as on 01.05.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Disposal	Total Disposal	Total Pendency as on 31.05.2016
<b>MAIN CIVIL CASES</b>										
1	WP	1480		4		4		31	31	1453
2	WA	219	32	1		33		16	16	236
3	WPC	3693	225	7		232	6	117	123	3802
4	WPL	921	12	2		14		14	14	921
5	WPS	8873	677	15		692	10	145	155	9410
6	WPT	414	8			8		6	6	416
7	WPCR	361	25			25	6	7	13	373
8	WPPIL	87	7	2		9		1	1	95
9	WP 227	1462	49	7	1	57		40	40	1479
10	WPHC	7	1			1			0	8
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>17517</b>	<b>1036</b>	<b>38</b>	<b>1</b>	<b>1075</b>	<b>22</b>	<b>377</b>	<b>399</b>	<b>18193</b>
1	FA	2253	21	1		22	1	8	9	2266
2	FAM	408	17			17		6	6	419
3	SA	5148	48	7		55	1	24	25	5178
4	MA	606	6	3		9		5	5	610
5	MAC	4959	117	3		120		72	72	5007
6	CR	285	12	3		15			0	300
7	MCC	292	79	1		80		90	90	282
8	MCCS	1				0			0	1
9	COMP APPEAL	2	3			3			0	5
10	COMP PET	65	2	2		4		2	2	67
11	EP	11				0		1	1	10
12	TPC	44	11	1		12		1	1	55
13	CONC	1							0	1
14	CONT	305	60	1		61		32	32	334
15	CONTS	0				0			0	0
16	ITR	28				0			0	28
17	ITA	8				0			0	8
18	CER	2				0			0	2
19	STR	0				0			0	0
20	WTA	0				0			0	0
21	ARBA	143	12	3		15		9	9	149
22	TAXC	81	10			10			0	91
23	REVP	84	11			11	1	13	14	81
24	CIVIL SUIT	2				0			0	2
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>14728</b>	<b>409</b>	<b>25</b>	<b>0</b>	<b>434</b>	<b>3</b>	<b>263</b>	<b>266</b>	<b>14896</b>
<b>TOTAL (A+B)</b>		<b>32245</b>	<b>1445</b>	<b>63</b>	<b>1</b>	<b>1509</b>	<b>25</b>	<b>640</b>	<b>665</b>	<b>33089</b>
<b>MAIN CRIMINAL CASES</b>										
1	CRRE	3				0			0	3
2	CRA	12238	123			123		27	27	12334
3	CRR	3964	104		1	105		35	35	4034
4	MCRC	680	607			607	17	269	286	1001
5	MCRCA u/s 438 CrPC	91	125			125		73	73	143
6	CONTR	4				0			0	4
7	CRMP	1543	75	1	1	77		65	65	1555
8	TPCR	18				0			0	18
9	ACQA	1192	8			8		1	1	1199
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>19733</b>	<b>1042</b>	<b>1</b>	<b>2</b>	<b>1045</b>	<b>17</b>	<b>470</b>	<b>487</b>	<b>20291</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>51978</b>	<b>2487</b>	<b>64</b>	<b>3</b>	<b>2554</b>	<b>42</b>	<b>1110</b>	<b>1152</b>	<b>53380</b>

NOTE : 1. Total number of 3 cases in institution & total number of 42 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.

*For. D. Mohan*  
Registrar (Judicial)